## (3)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1351/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

SREI Equipment Finance Ltd.

V/s.

SKS Ispat & Power Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MS. POORVA GARG ELLA MULLA & MULLA & CRAIGIE BLUNT&CA	ADVOCATE FOR CORPORATE DEBTOR	lyazg.
	Disha Ponda afu Nishitha Nambiani India Law	have for Tinancial bueditor	Donde

## ORDER

## CP 1351/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for reporting settlement on 12.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)